

Annexure - 7

Name of the Corporate debtor : ReGen Powertech Private Limited

Date of commencement of CIRP : 09.12.2019

List of Creditors as on: 30.12.2020

List of operational creditors (Government dues)

(Amount in Rupees)

Sl.No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim Admitted	Nature of claim	Whether related party?					
1	EMPLOYEES PROVIDENT FUND ORGANISATION	Central		25,95,086	25,95,086	Unsecured	NO	NIL	0	0	0	0
2	THE COMMERCIAL TAX OFFICER	Central		15,60,599	15,60,599	Unsecured	NO	NIL	0	0	0	0
3	DEPARTMENT OF STATE TAX OF MAHARASHTRA	State		37,97,46,581	37,97,46,581	Unsecured	NO	NIL	0	0	0	0
4	THE ASSISTANT COMMISSIONER(ST)	State		24,41,322	24,41,322	Unsecured	NO	NIL	0	0	0	0
5	Assistant Commissioner ST Tamal Nadi	State		29,35,91,563	-	Unsecured	NO	NIL	293591563	0	0	0
6	Central Board of Indirect Taxes and Customs AP	Central		2,08,68,79,090	-	Unsecured	NO	NIL	0	0	0	0
7	Department of State Tax Government of Maharashtra	State		2,38,29,54,064	1,14,88,29,195	Unsecured	NO	NIL	1,23,41,24,869	0	0	0
8	The Principal Commissioner of Central Excise & GST	Central		13,74,53,514	13,74,53,514	Unsecured	NO	NIL	0	0	0	0
9	Commercial Tax, Rajasthan	State		4,36,45,424	4,36,45,424	Unsecured	NO	NIL	0	0	0	0
10	Commercial Tax, Andhra Pradesh	State		8,89,81,803	8,89,81,803	Unsecured	NO	NIL	0	0	0	0
				5,41,98,49,046	1,80,52,53,524							

